

Gap Between Demand And Indigenous Supply of Crude Petroleum.

4030. SHRI SYED SHAHABUDDIN :
SHRI YASHWANTRAO
GADAKH PATIL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the gap between demand for crude petroleum and the indigenous supply is rising;

(b) if so, the estimated gap in 1986-87 and 1987-88;

(c) whether the recoverable reserves have shown a downward tendency despite discovery of new deposits ,

(d) if so, the estimated reserves as on 31 march, 1985 and 1986;

(a) whether the recovery from the Bombay High deposit is showing a decline; and

(f) if so, the production in 1985-86 and the projected production for 1990-91 ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) Yes Sir.

(b) The estimated demand for crude processing requirement and indigenous production of crude oil during 1986-87 and 1987-88 is as under :

	Qty. (Million tonnes)	
	1986-87 (Estimated)	1987-88 (Forecast)
Processing Requirement	45.63	46.95
Indigenous Production	30.52	30.5

(c) No, Sir.

(d) The balance recoverable reserves of crude oil as on 1.1.85 were 500 million tonnes and as on 1.1.1986 these were 558 million tonnes

(e) No, Sir.

(f) Does not arise.

Steps to increase industrial Growth

4031. SHRI CHINTAMANI JENA :
DR. V. VENKATESH :

Will the Minister of INDUSTRY be pleased to state :

(a) the percentage of industrial growth registered during the year 1985-86 as compared to the previous year ;

(b) the sector-wise break-up of industrial growth during 1985-86;

(c) the steps taken to increase the industrial growth during the year 1986-87 and the achievement made so far,

(d) whether it is a fact that there is set-back in production in certain sectors;

(c) if so, the details thereof and the reasons therefor; and

(f) the target of industrial growth fixed for the Seventh Five Year Plan and the measures being taken to achieve the target ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) On the basis of CSO Index of Industrial Production (1980-1981=100), the overall rate of growth was 8.7 per cent during 1985-86 as compared to 8.6 per cent during 1984-85.

(b) The sector-wise rates of growth registered during 1985-86 were as follows :

Manufacturing	9.7 per cent
Mining & Quarrying	4.2 per cent
Electricity	8.5 per cent

(c) The rate of growth of industrial production during the current year 1986-87 up to October 1986 was 7.4 per cent. Government have been taking various steps to increase the industrial growth through a more liberal licensing policy, promotional efforts, incentives and subsidies, provision of concessional finance and infrastructural development.

(d) and (e). Certain industries have shown low rates of growth due to factors such as infrastructural and raw material constraints, demand bottlenecks, adverse industrial relations, inadequate technological upgradation, etc.

(f) The Seventh Plan aims at an overall annual average growth rate of 8 per cent in the industry sector. The measures being taken to achieve this target include planned and progressive restructuring of industry, improving infrastructural facilities, more efficient use of capital, modernisation and upgradation of technology, increasing productivity, etc.

Setting up of industries in rural areas

4032. SHRI CHINTAMANI JENA : Will the Minister of INDUSTRY be pleased to state :

(a) the number of applications for grant of letters of intent for establishing new industries in Orissa Pending with Government as on 31 December, 1986;

(b) since when these applications are pending ; and

(c) by when these are likely to be cleared ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):

(a) Out of the Industrial Licence applications received upto 31st December, 1986

two proposals received under the provisions of Industries (Development and Regulation) Act, 1951 are at various stages of processing.

(b) and (c). One application was received in May, 1986 and the other in September, 1986. It is the constant endeavour of the Government to dispose of all pending Industrial Licence applications as expeditiously as possible. To ensure this, procedures have been streamlined.

Expansion/modernisation of Coir Industry in Kerala

4034. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether any coir manufacturing units have been sponsored/aided by Union Government in the State of Kerala ;

(b) if so, the details thereof ;

(c) whether there have been any proposals to start/modernise/expand units for coir products in Kerala ; and

(d) if so, the details of proposals and the decision of Government in this regards ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):

(a) and (b). The Coir Board, a statutory agency for the development of coir industry set up by the Government had established at Kalavoor (near Allepy) in Kerala, a production unit, namely, Hindustan Coir, equipped with power looms to produce mattings. The unit is run by the Coir Board out of budgetary provisions placed at its disposal by the Government. The unit has five power looms and other equipment suitable for production of coir floor coverings in running length. Its average annual production is around 1.5 lakh sq. meters.

(c) and (d). The Government of Kerala had proposed an outlay of Rs. 250 crores by State and Central Governments and